

Government of India
Ministry of Commerce & Industry

Department of Commerce

Directorate General of Foreign Trade

Udyog Bhawan, New Delhi

Dated the 27th July, 2011

O&M INSTRUCTION NO. 2/2011

Subject: - Sale/Transfer of imported Arms/Weapons-reg.

It has been decided that the work relating to grant of permission for sale/transfer of Imported Arms/Weapons under Para 2.43.2 of Handbook of Procedures (Vol.1) will be handled by Import Cell. This work has been transferred from Policy 2(B) Section to Import Cell.

This issues with the approval of DGFT.

(H.K.Roy)

Deputy Director General of Foreign Trade

To

1. All Officers/ Sections of Hqrs.
2. All Zonal/Regional offices
3. EDI Section for updating DGFT Website
4. Copy to PS to DGFT

(Issued from File No.01/69/12/14/2011/O&M)